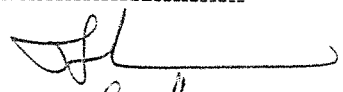



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/910/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : THEME INFO SYSTEMS PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	ANNALU	counsel for Petitioner	
2.	B. SARATH BABU	for ROC, Chennai	

ORDER

Counsels for both the parties present. Counsel for the Applicant has prayed to withdraw the application by filing a Memo accompanied with the letter of his client and the same is taken on record. In the circumstances, the prayer is allowed. The Application stands **dismissed as withdrawn**.

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

sv